

HIGH COURT OF KARNATAKA, BENGALURU

February 20, 2021

CLARIFICATION

The existing practice of hybrid hearing (both physical and virtual mode) will continue at the Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi till further Orders. The option of virtual hearing will be also available in District and Trial Courts in the state.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

(RAJENDRA BADAMIKAR)

REGISTRAR GENERAL